

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

ORDER DATED 22-6-2000.

Free copy of  
the order  
dt. 22-6-00 given  
to the counsels  
for both parties.

28/6

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Learned counsel for the petitioner has  
filed Memo stating that he wants to withdraw the  
Original Application. We have heard Mr. P.K. Padhi,  
learned counsel for the applicant and Mr. J.K. Nayak,  
learned Additional Standing Counsel for the  
Respondents. In view of the prayer for withdrawal,  
the OA is disposed of as withdrawn.

V.J.M.  
Vice-Chairman  
22.6.2000

Member (Judicial)